

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIFUR BENCH, JAIFUR.

OA No. 800/38 : Date of order 24.5.94

A.K. Agarwal : Applicant

V/s

Union of India & Others : Respondents

Applicant present in person.

Mr. U.D. Sharma : Counsel for the respondents  
Mr. Surendra Singh : Counsel for the respondent no. 4

CORAM

Hon'ble Mr. Justice D.L. Mehta, (Vice-Chairman)

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. JUSTICE D.L. MEHTA, (VICE-CHAIRMAN)

Applicant present in person. The applicant was not promoted in the year 1986 and 1987 on the post of Director (Geophysics).

2: The name of the applicant was considered in the year 1986 against two vacancies. The name of the applicant finds place at serial no. 4 and he has been placed in the category of good officer to senior persons who were placed in the category of very good officers prior in the year 1986. Since the year 1987 is concerned, there were three vacancies and the applicant's name finds place at serial no. 2 and the respondent no. 3 is placed at serial no. 3 and respondent no. 4 is placed at serial no. 4. Both the respondents were junior to the applicant. However, after the assessment, the respondents nos. 3 & 4 were placed in the list of very good officers whereas the applicant was placed in the list of good officers and there is nothing wrong in promoting the junior persons who were placed in the higher category. We do not find any error in the record nor in the selection policy. We do not find any force in the OA and the same is dismissed with no order as to costs.

(O.P. SHARMA)  
Member (A)

(D.L. MEHTA)  
Vice-Chairman